

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) NO.326 OF 2018**

**In the matter of:**

**C.J. George & Ors**

**Appellant**

**Vs**

**Synthite Industries Ltd**

**Respondents**

**Present:Mr. A Karthik, Advocate for appellant.**

**Mr. Shantanu Singh, Advocate for Respondent.**

**ORDER**

**09.08.2019**- Due to paucity of time the matter could not be taken up. List the appeal for hearing on **30<sup>th</sup> August, 2019**.

**(Justice Bansi Lal Bhat)  
Member (Judicial)**

**(Mr. Balvinder Singh)  
Member (Technical)**

**Bm/nn**